Table – Maximum three adjournment rule and number of days between the final hearing and Judgment for the Month of May, 2022

| SL. No. | Name of Commercial Court | Cases No. | Date of Institution | Date of disposal | Number of days between the date of institution and disposal | Where case management of hearing done or not (yes/no) | Number of adjournments granted | Number of days between the final hearing and judgment |
|---------|---------------------------------|-----------------------------|------------------------|---------------------|---|---|--|--|
| 1 | | Arbit. Case/5/2020 | 15-01-2020 | 02-05-2022 | 838 | Yes | 5 | 118 |
| 2 | Commercial Court, Alipore | Money Suit/47/2019 | 10-12-2019 | 04-05-2022 | 876 | yes | 5 | 21 |
| 3 | | Arbit. Case/17/2021 | 25-08-2021 | 13-05-2022 | 261 | Yes | 3 | 30 |
| 4 | | Misc. Arbit. Case/5/2020 | 20-02-2020 | 05-05-2022 | 805 days | No | 15 (There are some reasons like as no adverse Order resolution of the Local Bar Association, restrictions as imposed in previous lockdown) | - |
| 5 | | Misc Case/1/2021 | 20-03-2021 | 05-05-2022 | 411 days | No | 11 (There are some reasons like as no adverse Order resolution of the Local Bar Association, restrictions as imposed in previous lockdown) | - |

| 6 | Commercial Court, Asansol | Money Suit/6/2021 | 20-03-2021 | 05-05-2022 | 411 days | No | 11 (There are some reasons like as no adverse Order resolution of the Local Bar Association, restrictions as imposed in previous lockdown) | - |
|----|---------------------------------|------------------------------|------------|------------|-----------|-----|--|---------|
| 7 | | Misc. Arbit. Case/2/2019 | 09-07-2019 | 20-05-2022 | 1046 days | NO | 14 (There are some reasons like as no adverse Order resolution of the Local Bar Association, restrictions as imposed in previous lockdown) | 8 days |
| 8 | | Misc. Arbit. Case/29/2019 | 20-12-2019 | 20-05-2022 | 882 days | YES | 20 (There are some reasons like as no adverse Order resolution of the Local Bar Association, restrictions as imposed in previous lockdown) | 10 days |
| 9 | | Misc. Arbit. Case/3/2022 | 16-02-2022 | 21-05-2022 | 94 days | NO | - | 10 days |
| 10 | | Misc. Arbit. Case/5/2022 | 09-03-2022 | 21-05-2022 | 73 days | NO | - | 10 days |
| 11 | | Money Suit/9/2022 | 28-03-2022 | 21-05-2022 | 54 days | NO | - | 1 days |
| 12 | | Misc Case 2/2022 | 03-01-2022 | 11-05-2022 | 128 Days | No | 4 | 1 Days |

| 13 | Commercial Court, Rajarhat | Misc Case 22/2022 | 11-04-2022 | 18-05-2022 | 37 Days | No | 1 | 1 Days |
|----|----------------------------------|------------------------|------------|------------|----------|----|---|---------|
| 14 | | Misc Case 17/2021 | 04-02-2021 | 20-05-2022 | 470 Days | No | 2 | 1 Days |
| 15 | | Misc Case 50/2021 | 07-10-2021 | 06-05-2022 | 211 Days | No | 3 | 1 Days |
| 16 | | Misc Case 51/2021 | 10-11-2021 | 10-05-2022 | 181 Days | No | 1 | 1 Days |
| 17 | | Misc. Execution 3/2021 | 30-03-2021 | 18-05-2022 | 414 Days | No | 1 | 1 Days |
| 18 | | Misc Case 10/2022 | 24-02-2022 | 19-05-2022 | 84 Days | No | 0 | 14 Days |